

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:852
ANSWERED ON:27.02.2015
PENSION SCHEME FOR MILITARY PERSONNEL
Premachandran Shri N.K.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to introduce pension scheme for short service candidates and if so, the details thereof;
- (b) whether the Government proposes to sanction pension for military personnels having less than fifteen years of service, if so, the details thereof;
- (c) whether the Government received a representation from Military Service Pensioners Association in this regard;
- (d) if so, the details thereof and the action taken by the Government thereon;
- (e) whether the Government proposes to introduce welfare scheme for military personnels having less than fifteen years of service; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

- (a) At present, the Short Service Commissioned officers granted commission from other rank are entitled to pension on completion of 12 years of qualifying service. However, Short Service Commissioned officer who is granted commission from direct civil life is entitled to Terminal Gratuity only. There is no new proposal under consideration.
- (b) Presently there is no such proposal.
- (c) No, Madam.
- (d) Does not arise, in view of (c) above.
- (e) & (f): There are certain welfare schemes, administered by Kendriya Sainik Board for non-pensioners. Details are enclosed as per Annexure. There is no proposal at present to introduce any new welfare scheme.